

National Company Law Tribunal

Allahabad Bench

CP No. 26/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: HDB Financial Services Ltd Vs Hmt
SECTION OF THE COMPANIES ACT: 433/434 of the Companies Act 1956

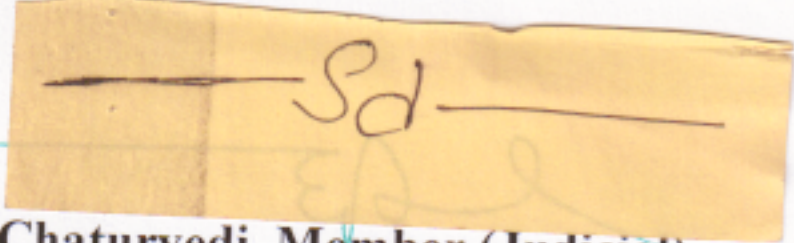
Sl. NO.	Name	Designation	Representation	Signature
1.	Devendra Vikram Singh	Advocate	Petitioner	Dev
2.				

CP No.26/2016

Sh. Devendra Vikram Singh, Advocate for the petitioner. Sh. Dharendra Kumar, proxy for the OL.

The petitioner counsel files application seeking withdrawal of the present petition, which is filed U/s 433/434 of the Companies Act, 1956. Argument are heard. Order is reserved.

Dated:08.09.2017


Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash